

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI**

M.A. No. 334/2019
O.A. No. 4259/2015

The 25th day of January, 2019

**HON'BLE MR. V. AJAY KUMAR, MEMBER (J)
HON'BLE MS. ARADHANA JOHRI, MEMBER (A)**

1.	D. Pavitra Madhusudan D/o D.S. Madhusudan Post : Lab Assistant Age 24 years R/o 12-AD, Gayatri Apartment Sector-9, Plot No.21 Rohini, Delhi – 110 085.	Deleted vide Order dated 21.12.2018
2.	Anant Singh Parmar S/o Parmar Narayan R/o At Post + Talkhed Tal-Motala, District – Buldana Maharashtra – 443101.	Deleted vide Order dated 08.08.2016
3.	Ms. Preethi A. W/o Jaideep Dagar Post : Lab Assistant Age 27 years R/o 25/103, Shakti Nagar, Delhi – 110 007.	
4.	Bhavesh Chandubhai Vaisavellya S/o Chandubhai Visaveliya Post Lab Assistant Age 27 years R/o At Devki Galol, Ta. Jetpur District – Rajkot, Gujarat – 360370.	.. Applicants

(By Advocate: Ms. Sana Ansari for Ms. Zubeda Begum)

Versus

1. Govt. of NCT of Delhi
Through Chief Secretary
Secretariat Sachivalaya
I.P. Estate, New Delhi.

2. Delhi Subordinate Staff Selection Service Board
Through its Chairman
FC-18 Institutional Area
Karkardooma, Delhi – 110092.
3. Department of Home
Through Secretary
Govt. of NCT of Delhi
5th Level, C-Wing
Delhi Secretariat, New Delhi.
4. Forensic Science Laboratory
Through its Director
Govt. of NCT of Delhi
Sector-14, Rohini
Madhuban Chok, Near Rohini Courts
Bhagwan Mahavir Marg
New Delhi-85. .. Respondents

(By Advocate : None)

ORDER (ORAL)

By Mr. V. Ajay Kumar, Member (J)

MA 334/2019 is filed by the applicants No.3 and 4 seeking withdrawal of the O.A.

2. In the circumstances and for the reasons mentioned therein, the MA is allowed and consequently, the O.A. is dismissed as withdrawn. No costs.

(ARADHANA JOHRI)
Member (A)

(V. AJAY KUMAR)
Member (J)

/Jyoti /